

**In the National Company Law Tribunal,
Bengaluru, Special Bench**

CP/34(BEN)2021
Item No. 14

Sec. 241(1)

In the matter of:

ANJAN ROY
V/s

.....Petitioner

R.L. FINE CHEM PRIVATE LIMITED

.....Respondent

Order delivered on ..01/07/2021

Coram:

Hon'ble Shri Bhaskara Pantula Mohan, Acting President
Hon'ble Shri Hemant Kumar Sarangi , Member(T)

For Petitioner(s):

SHRI PRASANT V.G., COUNSEL FOR PETITIONER

For Respondent(s):

MS. SHRUTI RAO, COUNSEL FOR R-1

SHRI BIBHAS KITTUR, COUNSEL FOR R-2, R-4, R-5 AND R-6

ORDER

This Bench directs the petitioner/applicant to take out personal notice and serve upon all the respondents/non applicants and file proof of service before next date of hearing.

List the matter for further consideration on 12.08.2021.

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)